

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

STARRED QUESTION NO:402

ANSWERED ON:06.08.2014

ACTION PLAN ON CLIMATE CHANGE

Hansdak Shri Vijay Kumar;Rajesh Shri M. B.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the specific targets set to combat the effects of climate change and contain carbon emissions and the progress/ achievements made there under in various States and UTs;
- (b) the funds earmarked and utilized during the 12th Five Year Plan to address the climate change related issues, scheme wise and the steps taken to ensure utilization of funds and completion of projects in time;
- (c) the details of modern technology adopted and the awareness campaign launched to combat the impact of climate change; and
- (d) whether the Government has sought funds/assistance from foreign institutions in this regard and if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (d) of Lok Sabha Starred Question No. 402 by Shri M.B. Rajesh and Shri Vijay Kumar Hansdak regarding 'Action Plan on Climate Change'

(a) Recognising the threats of the impacts of Climate Change, Government has launched the National Action Plan on Climate Change (NAPCC) in 2008. The NAPCC includes eight National Missions in specific areas of Solar Energy, Enhanced Energy Efficiency, Sustainable Habitat, Water, Sustaining the Himalayan Eco-system, Green India, Sustainable Agriculture and Strategic knowledge for Climate Change, envisaging specific actions to be implemented during the 12th plan period. However, no specific targets have been set to combat the effects of climate change and contain carbon emissions in various States and UTs.

India is a Party to the United Nations Framework Convention on Climate Change (UNFCCC) and Kyoto Protocol. India does not have legally binding emission reduction commitments under Kyoto Protocol. However, as a part of voluntary domestic actions for mitigation of Greenhouse gas, Government of India has announced reducing emission intensity of its Gross Domestic Product by 20-25% from 2005 level by 2020.

An Executive Committee on Climate Change has been set up in January, 2013, to assist the Prime Minister's Council on Climate Change in evolving a coordinated response to issues relating to climate change at the national level and to monitor the implementation of activities and utilization of funds under the eight National Missions and other initiatives of the NAPCC.

All State Governments have been requested to prepare State Action Plans on Climate Change (SAPCC) consistent with objectives of NAPCC highlighting State specific issues relating to climate change. SAPCCs are addressing climate change issues through adaptation and mitigation measures in sectors namely, agriculture, water, forestry and biodiversity, coastal-zone management, health, tourism, urban, energy, transport, mining, industry, disaster management etc. 28 States have prepared SAPCCs.

(b) A thematic scheme called "Climate Change Action Programme (CCAP)" with an outlay of Rs. 290 crores has been launched for implementation in the 12th Five Year Plan to build capacity at the national and state level for implementation of activities to combat climate change. This scheme comprises of eight activities namely, Coordination of National Action Plan on Climate Change (NAPCC), State Action Plan on Climate Change (SAPCC), Rajiv Gandhi National Institute for Climate Change Studies and Actions (RGNICCSA), National Carbonaceous Aerosols Programme (NCAP), Long Term Ecological Observatories (LTEO) for Climate Change Studies, Coordinated Studies on Climate Change for North East Region, International negotiations and contributions and Capacity Building. The funds earmarked for various activities and utilization of funds for undertaking activities envisaged in CCAP during 12th Five Year Plan period is given in Annexure-I. Guidelines for State Governments for preparation of projects on climate change under SAPCC have been prepared.

(c) Each National Mission has used available and useful technologies for implementation of its activities. Workshops/ conferences / seminars/ training programmes have been organized for creation of awareness on climate change and vulnerability.

(d) Government has submitted proposals for financial assistance to Global Environment Fund and Adaptation Fund under Kyoto

Protocol, for implementation of mitigation and adaptation activities.